

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3029
ANSWERED ON:12.12.2012
NGOs IN LITERACY MISSION
Dhruvanarayana Shri R.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the National Literacy Mission Schemes are being implemented successfully in the country;
- (b) if so, the details thereof along with the rate of literacy, State-wise during the last three years;
- (c) the details of the financial assistance provided to the NGOs and others and expenditure incurred under the above scheme since the last three years and the current year, State-wise;
- (d) the details of the targets achieved during the said period, State-wise; and
- (e) the action taken by the Government against those NGOs who did not performed satisfactorily, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a) & (b) : To achieve the goal of Adult Education, the National Literacy Mission Authority (NLMA) is implementing two schemes, namely, the Saakshar Bharat Mission, the new variant of the National Literacy Mission, and the Support to Voluntary Agencies for Adult Education and Skill Development Scheme. The Saakshar Bharat Mission aims to provide adults (in the age group of 15 and above) opportunities for functional literacy, basic education, skill development and continuing education. The main objective of the Scheme of Support to Voluntary Agencies for Adult Education and Skill Development is to secure extensive as well as intensive involvement of the voluntary sector in the endeavour of the Government to promote functional literacy, skill development and continuing education among adults. Data on literacy is collected decennially and not annually. The State-wise literacy rate, as per Census of 2011, is attached as Annexure – I.

(c) : The Scheme of Support to Voluntary Agencies for Adult Education and Skill Development encompasses three components, namely, State Resource Centres, Jan Shikshan Sansthan and Assistance to Voluntary Agencies. The statements indicating the funds released under the Scheme to Jan Shikshan Sansthan (JSSs) and State Resource Centres (SRCs) in the last three years and in the current year are annexed at Annexures – II & III respectively. No financial assistance has been provided in this period under the component of Assistance to Voluntary Agencies.

(d) : The State Resource Centres (SRCs) have the mandate to provide academic and technical resource support to the Adult Education Programmes in different States. They have also been assigned the additional task of providing support to the State Literacy Mission Authorities in the implementation of the Saakshar Bharat programme in selected areas in each State, termed as 'Islands of Success'. As per the various activities entailed in their Annual Action Plans for the Islands of Success, that are approved by the NLMA, including, inter alia, supporting and facilitating the completion of preparatory activities like the formation of Committees, the opening of subsidiary bank accounts, conducting a survey, the uploading of survey data on the Saakshar Bharat portal, capacity building etc, the SRCs have achieved the desired outcomes. The Jan Shikshan Sansthan provide vocational training to non-literate, neo-literate as well as school dropouts by identifying such skills as would have a market in the region of their establishment. The details of the beneficiaries covered under vocational training programme of the Jan Shikshan Sansthan, State-wise, during the last three years and current year are at Annexure – IV.

(e) : The performance of the Jan Shikshan Sansthan and the State Resource Centres, vis-a-vis their respective approved Annual Action Plans, are monitored by the NLMA through progress reports, monthly and quarterly review meetings for the SRCs, half yearly review meetings for the JSSs, evaluation, performance audit, workshops, action plan meetings and personal visits of officers. Appropriate action is taken by the NLMA against those SRCs and JSSs that do not perform the mandated responsibilities satisfactorily, including, inter alia, stoppage of grants and cancellation in case of persistent violations by them.